

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3337

ANSWERED ON:15.04.2010

PRODUCTION OF OIL AND NATURAL GAS FROM TAPTI GAS FIELD

Naranbhai Shri Kachhadia

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the time by which commercial production of oil and natural gas from Tapti field is expected;
- (b) whether the Government will get 'Profit Petroleum' from these fields;
- (c) if so, the details thereof;
- (d) whether the State Government of Gujarat will also be given a share out of this profit; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a): Under the Production Sharing Contract (PSC) regime, the Mid & South Tapti field was awarded to the Consortium of ENRON (30%), Reliance Industries Limited (RIL) (30%) and Oil & Natural Gas Corporation Limited (ONGC) (40%). The contract was signed on 22-12-1994. Presently, the field is being jointly operated by the Consortium of British Gas Exploration & Production India Ltd (BGEPIIL) (30%), RIL (30%) and ONGC (40%). The commercial production of gas & condensate commenced from Tapti field w.e.f from June, 1997. The present production from the field is about 4100 bbl/day of condensate & 9 MMSCMD of gas.

ONGC is implementing a scheme for developing North Tapti field at an estimated cost of Rs 755.76 Cr. The scheme envisages cumulative production of 4.116 Billion Cubic Meter(BCM) of natural gas in 10 years which is likely to start by March 2011.

(b) & (c): The Profit Petroleum payable to Government of India from Mid & South Tapti fields since inception till December 2009 is to the tune of 493.84 Million US\$ (Rs. 2284.07 crore).

(d) & (e): As per the PSC provisions, Profit Petroleum is shared between the Contractor & Government of India.